

DIVISION BENCH  
COURT - II

**O-207**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/148(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | INDIA CARBON LIMITED<br>VS<br>SOVA ISPAT ALLOYS LIMITED |
| UNDER SECTION    | SEC 433(E)/433(F) OF CA 1956                            |

**Appearance (via video conferencing/physically)**

Mr. Aditya Kanodia, Adv. ] For the Petitioner

Ms. Suparna Sardar, Adv. ]

Mr. Debendra Raut, PCS ] For the Respondent

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **3<sup>rd</sup> September, 2024**.

**Anamitra Pal  
Court Officer**